

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No.181/98

Friday, the 6th day of February, 1998.

CORAM

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN  
HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

A. Shamsudeen Rawther  
S/o Mohammed  
E.D. Chowkidar  
R.M.S. Office, E.K.Division  
Muvattupuzha.  
R/o Sasthamkunnu Puthenpurayil  
P.O. Perumballoor  
Muvattupuzha.

...Applicant

(By advocate: Mr M.R.Rajendran Nair)

Versus

1. Senior Supdt.of Railway Mail Service  
Ernakulam Division.

2. Sub Record Officer  
Sub Record Office  
Muvattupuzha.

...Respondents.

(By advocate: Mr James Kurian)

The application having been heard on 6.2.1998, the  
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

After making submissions for some time, learned  
counsel for the applicant seeks permission to withdraw  
the application without prejudice to the right to file  
a revision. Permission is granted. Application is  
closed as withdrawn.

Dated the 6th February, 1998.

(S.K. GHOSAL)  
ADMINISTRATIVE MEMBER

aa.

(A.V.HARIDASAN)  
VICE CHAIRMAN